F.No. J-11017/17/2018-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 9th April, 2018

ORDER

The President is pleased to **extend** the terms of all the panel counsel as mentioned in this Department's earlier Order with F. No. 36(7)/2015-Judl. dated 10.04.2015 for conducting Central Government litigation before the Gauhati High Court at Guwahati and its Benches at Kohima, Aizawl & Itanagar and Central Administrative Tribunal, Guwahati Bench, **except** Shri Chinmoy Chowdhury, Senior Central Government Standing Counsel for Central Administrative Tribunal, Guwahati Bench with effect from **10.04.2018 until further orders or till a new panel, in this regard, is finalized by this Department.**

- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.
- Hindi version of this order will follow.

(Inder Kumar) Additional Secretary

Copy for information to:-

- 1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. The Incharge, Branch Secretariat at Kolkata.
- 3. Shri Subhash Chandra Keyal, Asstt. SGI, Gauhati High Court at Guwahati.
- 4. Shri Kamal Alin Rongmei, Asst. SGI, Gauhati High Court, Kohima Bench.
- The Registrar, Gauhati High Court at Guwahati, at Kohima, at Aizawal & at Itanagar (Arunachal Pradesh).
- 6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
- 7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 8. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial) Phone: 011-23384945

Email: Judicial-dla@nic.in

F.No.36(7)/2015-Judl.

Ministry of Law & Justice

Department of Legal Affairs

Judicial Section

Committee of

Shastri Bhavan, New Delhi 10th April, 2015

ORDER

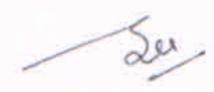
In supersession of all earlier orders relating to Senior Panel Counsels and Central Government Counsels in High Court of Gauhati at Guwahati and its Benches at Itanagar, Kohima and Aizwal and Senior Central Government Standing Counsel and Senior Panel Counsels and Additional Central Government Standing Counsel in Central Administrative Tribunal, Gauhati Bench, the President is pleased to engage the following Advocates for conducting the Central Government Litigation before the High Court of Gauhati at Guwahati and its Benches at Itanagar, Kohima and Aizwal and Central Administrative Tribunal, Gauhati Bench, with immediate effect for a period of three years or until further orders, whichever is earlier:-

GAUHATI HIGH COURT AT GUWAHATII SENIOR PANEL COUNSEL

Sl. No.	Name & Address
1	Sri Yadab Doloi House No. 6, Bye Lane No. 4 Near Forensic Science Lab. Kahilipara, Guwahati
2	Sri Sukumar Sarma Son of Dr. Hem Chandra Sarma Krishna Nagar, Chandmari, Guwahati-3

CENTRAL GOVERNMENT COUNSEL

Sl. No.	Name & Address
1.	Deva Kumar Saikia, Barbari (Upper Hengarabari) Opp. Sankar Dev Shishu Niketan, VIP Road, House No. 102, Guwahati.
2.	Sri Biplab Chakravorty 11, G.K.Das Lane, Krishna Nagar (Near Hotel Raj Mahal), Guwahati- 781001
3.	Sri Kartik Chandra Roy Landmark apartment, Flat No. BS-5, 5 th floor Sundarpur, Zoo Road, Guwahati-5
4.	Sri Sanjay Kumar Medhi Naojan Road, Uzan Bazar, Joorphukhuripar, House No. 4,Guwahati
5.	Sri Bhabesh Kalita Vill Suterkuchi, Via Bezara, Dist. Kamrup, Assam 781121
6.	Sri Bidyut Sarma Village Dalibari, P.O. Dadara, , P.S. Hajo, Dist. Kamrup
7.	Sri Motiraj Adhikari c/o Sri R.P. Sarmah, Sr. Advocate, Kachari Basti, Ulubari, Guwahati
8.	Smt Snigdha Barua House No. 5, K.K. Medhi Road, Rani Bazar, Pan Bazar, Guwahati- 781001





9.	Sri Kamal Krishna Parasar
~ *	
	Son of Sri Bani Kanta Chakravarty, House No. 4, Udaygiri, P.O. Kharghuli, Guwahati-781004
10.	
11.	Rajbari Path, Ganeshguri, House no. 11, Guwahati-781005
	(2000)
12.	Kachari Basti, Ulubari, Guwahati-781007 Sri Makhan Phukan
1.2.	
13.	Chachal Road, Sixmile, Khanapara, Guwahati 22
13.	- adoj asacini i adi Choddhury
	House No. 11, Block-A1, Sankar Nagar, Adagudam, Lalganesh, Guwahati
1.4	
14.	The state of the s
15	House No. 232, A.T.Road, Near Guwahati Nursery, Guwahati
15.	Sri. Dilip Chandra Borah
	House 5, Swahid Prafulla Boro Path, Bye Lane-2, Rup Nagar,
16	Guwahati
16.	Sri Ajit Chandra Kalita
10	L.B Road, Tezpur
17.	Sri Smarart Saha Roy.
	86, Borthakur Mill Road, Ulubari, Guwahati-7
18.	Ms Rita Devi
	Sai Bhawan, Birubari, Jonakpur, Jonaki Path, Guwahati-781016
19.	Sri Bibaswan Deka
0	Krishna Nagar, Chandmari, House No. 24, A.E.Road, Guwahati-
	/81003
20.	Ms Bijita Sarma
	Maz-Jalukbari, Nizarapur, P.O. Gauhati University, Guwahati 781014
21.	Sri Girin Pegu
	Upper Hengarabari, Orbari, Thimkitilla, House No. 24, Guwahati-
	781028
22.	Sri Chinmoy Kumar Sarma Baruah
	Subarna Shopping Complex, Railway Colony Road, Bamunimaidam,
	Guwahati-781021
23.	Ms Harvee Terangpi
	Kachari Basti, Ulubari, Guwahati-7
24.	Sri Hareesh Gupta
	54, Fatasil Ambari, cucle Factory road, Opp. PWD quarters, Guwahati

HIGH COURT OF GAUHATI, KOHIMA BENCH

CENTRAL GOVERNMENT COUNSEL

Sl. No.	Name & Address
1	Sri W. Rainbow Ngullie
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4.	Sri N.Chonpenthung. Murry Duncan Bosti, House No. 356, Near Fun Bowling, Dimapur, 797112
3.	Sri Z.N. Ngullie
	High Court Kohima, Nagaland
4.	Yanger Wati, Advocate Paramedical Colony; Near SBI ATM, Kohima, Nagaland
5.	Sri Yogendra Prasad Gupta Millenium Market, Ff-5, Old Daily Market, P.O. Dimapur-797112, Nagaland





HIGH COURT OF GAUHATI, AIZAWL BENCH

CENTRAL GOVERNMENT COUNSEL

SI. No.	Name & Address
I	Ms Zairemsongpuii D/o Vanlalchhuanga, House No. d/149 Basic Mual, Ramhlun North, Aizwal

HIGH COURT OF GAUHATI, ITANAGAR BENCH

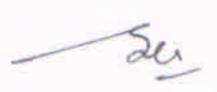
CENTRAL GOVERMENT COUNSEL

SI. No.	Name & Address
1.	MARTO KATO
	D' Sector, near Polo Park, Naharlagun, P.O. & P.S. Naharlagun, Dist-
2.	Nanne Lowang
	Aptech Building, Sunview Centre, C-Sector, Itanagar- 791111. Arunachal Pradesh.
3.	NINNONG RATAN
	D'Sector, Naharlagun, P.O. & P.S. Naharlagun, Dist Papum Pare, Arunachal Pradesh.

CENTRAL ADMINISTRATIVE TRIBUNAL, GAUHATI BENCH

SENIOR CENTRAL GOVERNMENT STANDING COUNSEL

SI. N	o. Name & Address
1	Sri Chinmoy Chowdhury
	Pubsarania Painet to
	Pubsarania, Rajgarh, Ist Bye lane (west), Guwahati-781003
	ADDITIONAL CENTRAL GOVERNMENT STANDING
	COUNSEL
1	Ms Madhushand Di
	Ms Madhuchandra Bhattacharjee
	Ananda Nagar, H/No. 9, Bye Lane-2, Lokhara Road, P.O. Odalbakra Guwahati- 781034
2	
	Sri Sujit Kumar Ghosh
	6, Pubali Housing Co-op. Society Project-1, Janapath Lane, G.S.Road, Ulubari, Guwahati-781007
3	
	Sri Rajib Hazarika
	House No. 48 (AIDC), Zoo Road, LKR Baruah Road, Nabin
1	The state of the s
	Ms Gopa Sutradhar
	House No. 2, Bye lane No. 2, OHC Baruah Path, Bhaskar Nagar Tinali,
5	William Rahli Nath
	86, Pubali Housing co-op. Society, Block-B, 2nd floor, Lane No. 6,
	The Road, Ullinari (nimahati 701007
	Cir Allitava Chakravorty
	Kailash Nagar, Golden Path, Bye Lang =2
	Milan Path, House No. 18, Guwahati-38





Ms. Kakali Saikia
Rupnagar, Brindaban Path, House No. 2, Guwahati-32
Sri Abinash Sharma Santipur, Main Branch Road, House No. 9, Guwahati- 781009

- 2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.
- Hindi version of this order will follow.

(Suresh Chandra)
Joint Secretary & Legal Adviser

To

All above mentioned Panel Counsel.

B

Copy to:

- Shri Kausik Chanda, Additional Solicitor General, 10, Kiran Shankar Road, 1st Floor, Kolkata-700001 (M)-09831081822 E-Mail-kausiklaw@rediffmail.com.
- Shri Subhash Chandra Keyal, Assistant Solicitor General, Flat No.1, GHA, First Floor, Faruna Apartment, 57, S.R.C.B. Road, Fancy Bazar (Near Railway Gate No.3), Guwahati-781001 (M)-09435040789,9864093651
- The Incharge, Branch Sectt., Ministry of Law & Justice, Department of Legal Affairs, KolKatta
- All the former Counsels of different categories are requested to handover all the pending cases to the respective Assistant Solicitor General/Senior Central Government Standing Counsel.
- The Registrar, High Court of Gauhati, Guwahati.
- The Registrar, Central Administrative Tribunal, Guwahati.
- 7. The Accountant General, Guwahati.
- 8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
- Senior Central Government Standing Counsels, CAT, Gauhati is requested to provide the Bank Details and PAN to the Cash Section through FAX No.23387752 or e-mail ddo-la@nic.in
- 11. Hindi Unit for Hindi version of this order.
- 12. Guard File/Judicial Section with 10 spare copies.

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